# GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION NO. 1385 TO BE ANSWERED ON 08.12.2015

#### **Impact of Noise Pollution**

#### 1385. SHRI RAVNEET SINGH:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware of the fact that one of the major reason for noise pollution is honking;
- (b) if so, whether the Government has conducted any study to examine the impact of noise pollution on human health;
- (c) if so, the details thereof;
- (d) whether there is any regulation to limit the decibel levels of horns; and
- (e) if so, the details thereof and the steps taken by the Government to create no honking zones primarily in urban areas?

## ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

## (SHRI PRAKASH JAVADEKAR)

- (a) Honking is one of the sources of noise pollution especially in cities/towns.
- (b)&(c) Ministry/Central Pollution Control Board has not undertaken any study to ascertain the impact of noise pollution on human health.
- (d) The fitment of horn is regulated by the provisions of Rule 119 of the Central Motor Vehicles Rules, 1989.
- (e) The Noise Pollution (Regulation and Control) Rules, 2000 provide for regulating noise levels in various areas/zones and establishing zones of silence near schools, courts, hospitals, etc. Separate ambient noise levels are fixed for industrial, commercial and residential areas and silence zones. State Government/UT Administration have designated Authority under the Noise Pollution (Regulation and Control) Rules, 2000 for maintenance of ambient air quality standards in respect of noise.

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